

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 32105/2017, in Petition(s) for Special Leave to Appeal (Crl.)
No(s). 4795/2017

SAGAR ALIAS SHIV SAGAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR [IA FOR BAIL] ON IA 32105/2017)

Date : 22-09-2017 These matters were called on for hearing
today.

For Petitioner(s) Mr. Sanjay Singh, Adv.
Mr. Rajeev Singh, AOR

For Respondent(s)
Ms. Manju Jetley, AOR
Mr. C.D. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the sole respondent for
filing counter affidavit.

List again on 14th of November, 2017.

RAJESH KUMAR GOEL
Registrar